

Title: Election of twenty members from Rajya Sabha to Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

**DR. (PROF.) KIRIT PREMJBHAI SOLANKI (AHMEDABAD WEST):** Sir, I beg to move the following:-

?That the members of this House do proceed to elect in the manner required by sub-rule (1) of rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1<sup>st</sup> May, 2023 and ending on the 30<sup>th</sup> April, 2024.?

**\*m02 माननीय सभापति :** प्रश्न यह है :

?कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियम के नियम 331ख के उप-नियम (1) द्वारा अपेक्षित रीति से, 1 मई, 2023 से आरंभ होने वाली और 30 अप्रैल, 2024 को समाप्त होने वाली अवधि के लिए अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से बीस सदस्य निर्वाचित करें ।?

प्रस्ताव स्वीकृत हुआ ।